

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/6005/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 17th August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BJA/2022/705 dtd. 12.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 13.08.2022 till the morning of 16.08.2022**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/6006/A, dated 17.08.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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